GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:604 ANSWERED ON:27.02.2013 AUCTION OF G SPECTRUM

Ahir Shri Hansraj Gangaram;Bhagora Shri Tarachand;Choudhry Smt. Shruti;Dhruvanarayana Shri R. ;Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Ray Shri Rudramadhab

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Supreme Court has asked the Union Government to furnish information on reserve price for second round of auction of 2G Spectrum;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether the Government proposes to slash the minimum reserve price for second round of auction of 2G Spectrum to invite more players including foreign companies;
- (d) if so, the details thereof and the steps taken by the Government to liberalise the spectrum policy to revive the telecom sector; and
- (e) the other measures proposed by the Government to fetch maximum price and sufficient participation in the auction process?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) & (b) Details of the reserve price furnished to the Supreme Court are as per statement attached as Annexure-I.
- (c) to (e) In the second round of auction the reserve price for 1800MHz band in the service areas of Delhi, Mumbai, and Rajasthan where no bids were received during November 2012 auction, has been reduced by 30% from the previous reserve price decided for the auction held in November 2012. The reserve price for 900MHz spectrum in Delhi and Mumbai is twice such revised reserve price for the 1800MHz band. The reserve price for 900MHz spectrum in Kolkata is twice the price obtained of the 1800MHz for this service area in the auction held in November 2012. Reserve price of 800MHz spectrum where there were no participants in November 2012 auction, has been reduced by 50 % from the previous reserve price decided for the auction held in November 2012.

Notice Inviting Applications (NIA) for the second round of auction has been issued on 30.01.2013.